

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

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O.A.736/97.

Dt. of Decision : 9-7-97.

Gundu Venkatarao

.. Applicant.

Vs

1. The Postal Superintendent,  
Visakhapatnam.

2. The Sub-Postmaster,  
Gajuvaka Post Office,  
Visakhapatnam.

.. Respondents.

Counsel for the applicant : Mr.S.V.Subba Rao

Counsel for the respondents : Mr.N.V.Raghava Reddy, Addl.CGSC.

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

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CRDER

ORAL CRDER (PER HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

Heard Mr.S.V.Subba Rao, learned counsel for the applicant and Mr.N.V.RaghavayReddy, learned counsel for the respondents.

2. The applicant in this OA is a part-time Watchman under R-2 from August, 1983.

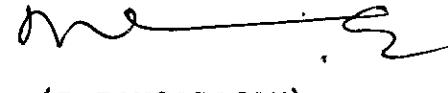
3. This OA is filed praying for a direction to the respondents to regularise his service as Watchman under the control of the respondents. The applicant has submitted a representation dated August, 1996 (Annexure-5) in this connection. It is stated that that representation is yet to be disposed of. Under the circumstance R-1 is directed to dispose of his representation quoted above in accordance with law within two months from the date of receipt of a copy of this order.

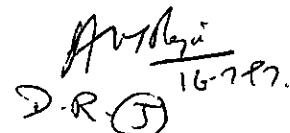
4. The OA is ordered accordingly at the admission stage itself. No costs.

(Registry should send a copy of the OA along with the judgement to R-1.)

  
(B.S. JAI PARAMESHWAR)  
MEMBER (JUDL.)

9-7-97  
Dated : The 9th July, 1997.  
(Dictated in the Open Court)

  
(R. RANGARAJAN)  
MEMBER (ADMN.)

  
16-7-97  
D.R. (J)

spr

24/7/97

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD

THE HON'BLE SHRI R. RA NGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR M  
(J)

DATED: 9/7/97

ORDER/JUDGEMENT

M.A./R.A./C.A. NO.

in

O.A. NO. 736/92

Admitted and Interim directions  
Issued.

Allowed

Disposed of with directions.

Dismissed

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to date.

केन्द्रीय अशासनिक अधिकरण  
Central Administrative Tribunal  
प्रिय/DESPATCH

27 JUL 1997

हैदराबाद न्यायालय  
HYDERABAD JUDGEMENT

Allo c/o 97/92 to R.